

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES – Nomination of all the Judicial Officers working in the States of Telangana and Andhra Pradesh to participate in the training programme on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” for two days i.e., on Saturday and Sunday at their respective Districts, in five spells as per the Schedule fixed – **REVISED ORDERS – ISSUED.**

- REF:** 1. Letter ROC.No.2245/2016-17/APJA-Sec'bad, dated 19.01.2017 from the Director (FAC), A.P. Judicial Academy, Secunderabad.
2. Letter Roc.No.823/2016-CPS, dated 27.12.2016 from the Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
3. High Courts order Roc No 528/2017-B.Spl., dated 31.01.2017.
4. Letter Roc No 376/APSLSA/LSW/2017, dated 01.02.2017.

ORDER ROC.No. 528/2017-B.SPL. DATED: 03.02.2017

In continuation to the High Court's proceedings 3rd read above, and in the circumstances stated by the Member Secretary, A.P.State Legal Services Authority, Hyderabad, the High Court is pleased to pass the following revised orders:

The 1st Spell of training programme on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” which was scheduled to be held on 04.02.2017 and 05.02.2017 for two days i.e., on Saturday and Sunday for the Judicial Officers working in the districts of Kurnool, Vizianagaram, Warangal, City Criminal Courts at Hyderabad, Nellore and West Godavari, is hereby postponed and the further date will be intimated later on.

The Prl. District and Sessions Judges/Unit Heads are requested to inform the same to all the Judicial Officers as well as the master trainers who were nominated in the 1st spell, working in their Unit.


REGISTRAR GENERAL 3/2

To

1. The Director, A.P. Judicial Academy, Secunderabad.
2. The Registrar, IT-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.
(With a request to direct the concerned to place the proceedings in the High Court's Website under General information)
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

6. The Pri. District and Sessions Judges:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

7. The I Additional District and Sessions Judges:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

8. The Pay and Accounts Officer, Hyderabad.

9. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

10. THE SECTION OFFICERS: Special Officers Section, Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

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